

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 486 of 2003

Jabalpur, this the 29th day of September, 2003

Hon'ble Shri Anand Kumar Bhatt, Administrative Member
Hon'ble Shri G. Shanthappa, Judicial Member

Jageshwar Prasad,
S/o. late Shri Ram-Manohar
H.No.695, East Karia Pathar,
Jabalpur.

... Applicant

(By Advocate - Mrs. Sudha Jain on behalf of Shri M.B.
Shrivastava)

V e r s u s

1. Union of India,
through the Secretary,
Ministry of Defence,
New Delhi.
2. General Manager,
Ordnance Factory,
Khataria, Jabalpur.
3. Officer In Charge/Audit Sec./
Chief Central Defence
Accounts, /Pension/Draupadighat,
Allahabad/U.P. /

... Respondents

(By Advocate - Shri S.A. Dharmadhikari)

O R D E R (oral)

By Anand Kumar Bhatt, Administrative Member -

This original Application is about payment of gratuity and commuted value of pension.

2. It has been informed by the respondents vide Annexure R-1 that the two amounts of Rs. 1,06,019/- and Rs. 1,08,303/-, making a total of Rs. 2,16,645/- has been paid to the pensioner on 01.03.2001. Another amount of difference of retirement gratuity Rs. 1,518/- and with-held amount of Rs. 1,000/- has also been paid to the applicant on 31.08.2001.
3. As such we do not find that any grievance is left. Hence the OA has become infructuous. However the applicant is at liberty to come again before this Tribunal if he is still

aggrieved. OA is dismissed as infructuous. No costs.

G. Shanthappa

(G. Shanthappa)
Judicial Member

Anand Kumar Bhatt

(Anand Kumar Bhatt)
Administrative Member

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3/10/03

Issued

6/10/03